## 8,9

## NATIONAL COMPANY LAW TRIBUNAL AHMEDABAD BENCH AHMEDABAD

TA 52 2017 and TP Nos. 27-A to 27-D/2016 & MCA 1/2016 in TP 27/2016 with TP No. 27/397-398/NCLT/AHM/2016 (New) CA Nos. 190/2013, 11/2014, 295/2014, 26/2016 & MCA\_/2016 with CP No. 49/397-398/CLB/MB/2012 (Old)

Coram:

Present: Hon'ble Mr. BIKKI RAVEENDRA BABU MEMBER JUDICIAL

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF AHMEDABAD BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON <u>04.05.2017</u>

Name of the Company:

Kusum Tibrewal & Ors.

V/s.

Prabhakar Processors Pvt. Ltd. & Ors.

Section of the Companies Act:

Section 397-398 of the Companies Act, 1956

S.NO. NAME (CAPITAL LETTERS)

DESIGNATION

REPRESENTATION

SIGNATURE

1

2

## **ORDER**

None present for both sides.

It appears that Co. Appeal (AT) no. 132/2017 has been disposed of on 27.04.2017. List the matter on 28.07.2017.

BIKKI RAVEENDRA BABU MEMBER JUDICIAL

Dated this the 4th day of May, 2017.